

(c) The quarterly allocation of cement to the States has been fixed with reference to certain norms of past consumption. These allocations, therefore, vary from State to State.

(d) The State Government of J & K have requested for a quarterly allocation of 75,000 tonnes of cement.

(e) During the year 1979 as against an allocation of 1,96,025 tonnes of cement, 1,44,620 tonnes of cement was despatched to J & K.

(f) and (g) Even though every effort is made to meet the requirement of the States by way of additional allocation to the extent possible, on account of limited availability of cement in the country, it has not yet been possible to raise the quarterly allocation of cement to the States. However, an additional allocation of 10,000 tonnes of cement has been made to meet the urgent requirement of the State, during the current quarter—April-June, 1980.

Permission of Kashmir Government to use Forest Resources for Paper

450. SHRI GHULAM RASOOL KOCHACK: Will the Minister of INDUSTRY be pleased to state:

(a) whether Kashmir Government have decided to permit the use of forest resources for the manufacture of paper;

(b) if so, whether on the recommendations of the State Government

the Centre has cleared three projects, two for Jammu region and one for Kashmir Valley;

(c) if so, what will be the total expenditure involved in each project; and

(d) what assistance and help the Centre will provide for setting up of these projects and what will be the total production of paper from these projects ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) to (d) An application from a private entrepreneur for the grant of letter of intent for establishing a new undertaking at Zainakoot, Srinagar (J&K) for the manufacture of 10,000 tonnes of special boards, kraft paper, packing paper, writing paper & special papers based on soft wood has been received. The total investment envisaged by the party is Rs. 2.7 crores. The comments of the State Government are yet to be received on this proposal for taking a decision.

Death of Shrimati Purnima Singh in Delhi

451. SHRIMATI GEETA MUKHERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details regarding the death of Shrimati Purnima Singh in Delhi on the 28th March, 1980;

(b) whether the culprits were arrested on the spot or later on, if so, their names;

(c) whether any investigation has been made to ascertain the cause of her death;

(d) if so, who conducted the investigation and names of the persons interrogated in this connection; and